

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-II**

**Item No. 203**  
**(IB)-669(ND)2019**  
**IA/2188/2020 & IA/1446/2019**

**IN THE MATTER OF:**

**M/s. Volkswagen Finance Pvt. Ltd. ... Applicant/Petitioner**

**V/s.**

**M/s. Aarvans Infrastructure Pvt. Ltd. ... Respondent**

**Under Section: U/s 7 of IBC Code,2016**

**Order delivered on 26.08.2020**

**CORAM:**

**SHRI. CH. MOHD.SHARIEF TARIQ,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Salil Tripathi, Advocate  
Mr. Kamal Agarwal, Advocate for RP  
Mr. Sanjeev Sagar & Mr. Nazia Praveen Advocate for FC

**ORDER**

**IA-2188/2020:** The Resolution Professional is present in person. He is directed to make final submissions on next date of hearing. List the matter on 14<sup>th</sup> September, 2020.

**IA-1466/2020:** Resolution Professional is present in person. Mr. Salil Tripathi, Advocate is present on behalf of the Suspended Directors. He is directed to comply the Order dated 7<sup>th</sup> August, 2020 and file a compliance report, failing which the appropriate order will be passed on next date of hearing. List the matter on 4<sup>th</sup> September, 2020.



**(L. N. GUPTA)  
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)  
MEMBER (J)**